

**Growth Centres**

209. SHRI SHANKERSINH  
VAGHELA:  
SHRI L.K. ADVANI:

Will the PRIME MINISTER be pleased to state:

(a) how many more locations of growth centres to promote industrialisation of backward areas have since been identified in addition to the 50 growth centres which had been already identified, place-wise and State-wise;

(b) the details of progress made in providing necessary infrastructural facilities particularly in respect of power, water, telecommunication and banking in the already identified growth centres; and

(c) the action plan envisaged for the year 1991-92?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Location of eleven more Growth Centres has been identified and announced in addition to 50 Growth Centres already identified. The State-wise detailed are as under:—

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*Name of Growth Centre*

*District*

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1

2

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**Maharashtra (5)**

Dhule

Dhule

Ratnagiri

Ratnagiri

Nanded

Nanded

Akola

Akola

Chandrapur

Chandrapur

**Assam (2)**

Rangjuli

Goalpara

Jakhalabandha

Nageon

**Haryana (2)**

Julana

Jind

Bawal

Mohindergarh

1

2

*Tripura (1)*

Champamura-Joginder  
Nagar, Moley Nagar

West Tripura

*Madhya Pradesh (1)*

Satlapur

Raisen

(b) and (c). The Central Government have circulated detailed guidelines for preparation of Project Reports for these growth centres to the State Governments/ Union Territories. The project Reports received from the State/U.T. Governments will be appraised and approved by the Government and thereafter implementation of growth centre project will start. The Growth Centre Scheme will be taken up for implementation during the 8th Five Year Plan period.

**Activities of Anti-Social Elements in  
Delhi**

210. SHRI P.R. KUMARAMANGALAM: Will the PRIME MINISTER be pleased to state:

(a) whether in some colonies adjacent to the Sarai Rohilla Police Station, Delhi, the activities of anti-social elements and drug addicts indulging in theft and stealing of parts of motor vehicles particularly during night have increased considerably;

(b) if so, the number of persons arrested during the last three months and in February, 1991; and

(c) the steps taken by Government to check the activities of those anti-social elements?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). During the last 3 months viz. November, 1990 to January, 1991 3 cases of theft of motor vehicles/scooters and one case of theft of stereo from a Maruti Car were reported. No arrests have been made so far. A number of persons were interrogated but their involvement could not be established.

(c) Division Officers, Beat Officers and patrolling staff have been directed to intensify patrolling in the area to check and curb activities of anti-social elements.

**Misuse of Public-Sector Cars by  
Government Officials**

211 SHRI M.V. CHANDRASHEKARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether complaints have been received by the Government against increasing misuse of cars and vehicles of Public Sectors by Government officials;

(b) if so, the facts and details thereof;

(c) whether it is due to lack of proper directives to the Government officials; and